IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 611
IB-1237/PB/2018
CA/240/2020, IA/5667/2022, IA/1219/2023

IN THE MATTER OF:
M/s. Edelweiss Assest Reconstruction Co. Ltd. ...PETITIONER

Vs.

M/s. Angad Infrastructure Pvt. Ltd. ...RESPONDENT

Section
U/s 7 of IBC, 2016

Order delivered on 22.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:
SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP	**:**Adv. Sanjay Bhatt
For the Promoters	**:**Adv. Apoorv Agarwal, Adv. Divya Verma.
For the SRA	**:**Adv. I.P.S. Oberoi.

ORDER

Ld. Counsel for the RP is present and submitted that new RP has been appointed and therefore, sought time. In view of this, list the matter along with IAs on **13.08.2024.**

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Mahendra Khandelwal)
Member (J)

(Annu)